

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Allahabad this the O6th day of February 2002.

Contempt Application no.179 of 2001

in

Original Application no. 982 of 2000.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman Hon'ble Maj Gen K.K. Srivastava, Member (A)

Mohd. Faruque, S/o late Razzak, R/o Katari Hill, Passitola, P.O. Gaya Distt. Gaya, Bihar

... Applicant

By Adv : Sri S.K. Mishra

Versus

Sri A.K. Goel, Divisional Manager, Eastern Railway, Mughalsarai, Distt. Chandauli,.

... Respondents

By Adv : Sri P Mathur

ORDER

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this contempt application under section 17 of the A.T. Act, 1985, the applicant has prayed for punishing the respondents for wilful disobedience of the order of this Tribunal dated 11.3.2001 passed in OA 982/00. By the aforesaid order the respondents were directed to give appointment to the applicant on compassionate ground alongwith condition that he will be paid 60% of his salary and 40% salary be given to his step mother.

2. Sri S.K. Mishra, learned counsel for the applicant has submitted that about a year has passed, but the order has not been complied with. Sri P Mathur, learned counsel for the

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respondents placed before us the order dated 08.10.2001, filed as annexure 1 to the CA, which shows that the applicant has been approved for screening in group 'D' for appointment on compassionate ground. It has also been stated that the screening shall be held shortly. Sri Mishra, however, submitted that screening has not yet been taken place and the respondents are delaying the matter. Sri Mathur learned counsel for the respondents submitted that the matter will be concluded within a month from the date copy of this order is filed. before the competent authority.

3. In view of the aforesaid circumstances and statement of learned counsel for the respondents, their remains no purpose to keep this contempt application pending before this Court. The contempt application is accordingly disposed of. Notices issued are discharged. No cost.

Member (A)

Vice-Chairman

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